

17

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 191/16	TP 78/17	Hearing	433€ / 433(f)	Yash Technologies Pvt. Ltd. Vs Base Corporation Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Anna Perera A.S 9822036083	Petitioner	

**ORDER**

Counsel for petitioner is present. She has filed memo for compliance. List it on 15/9/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**